

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. N. KARMARKAR
COURT 54 ADDL.SESION JUDGE
CIVIL CAUSE LIST DATED 24-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
ORDER				
1	GUARDIAN PETITION	100190/2019	Zia Dildar Shaikh Vs Nil	Kaustubh J. Javle
HEARING				
2	CHARITY APPLICATION	100004/2016	Rashmi Kirtilal Mehta Vs Charu Kishore Mehta And Anr	Mr. Ashsih Ghataghat
3	CHARITY APPLICATION	100018/2016	Iranian Zoroastrian Anjuman Through Its Trustees Mr. Khodadad Pirojsha rani And Ors Vs Mr. Ardeshir Irani And Anr	Nikhil Mishra
4	CHARITY APPLICATION	100019/2016	Iranian Zoroastrian Anjuman Through Its Trustees Mr. Khodadad Pirojsha Irani And Ors Vs Mr. Ardeshir Irani And Anr	Nikhil Mishra
5	CHARITY APPLICATION	100020/2016	Iranian Zoroastrian Anjuman Through Its Trustees Mr. Khodadad Pirojsha Irani And Ors Vs Mr Ardeshir Irani And Anr	Nikhil Mishra
6	CHARITY APPLICATION	100021/2016	Iranian Zoroastrian Anjuman Through Its Trustees Mr. Khodadad Pirojsha Irani And Ors Vs Mr Ardeshir Irani And Anr	Nikhil Mishra
7	CHARITY APPLICATION	100022/2016	Iranian Zoroastrian Anjuman Through Its Trustees Mr. Khodadad Pirojsha Irani And Ors Vs Mr. Ardeshir Irani And Anr	Nikhil Mishra
8	CHARITY APPLICATION	100023/2016	Iranian Zoroastrian Anjuman Through Its Trustees Mr. Khodabad Pirojsha Irani And Ors Vs Mr. Ardeshir Irani And Anr	Nikhil Mishra
9	MISC APPLICATION	100069/2018	Mr. Hormaz Erach Mehta in Mental Health Pet.14 of 16 Vs No	M/s. Markand Gandhi and Co

(Main Matter M H PETITION/0100014/2016)

DIRECTIONS

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	M H PETITION	100057/2020	Joan Margaret Dias Vs Nil.	Swapnila Rane and Vanita Kakar
<u>SERVICE</u>				
11	CHARITY APPLICATION	100299/2018	Chetan Prabodh Mehta Vs 1. Charu Kishore Mehta 2. Joint Charity Commissioner, Maharashtra State 3. Charity Commissioner	Vidhii Partners
<u>AFFIDAVIT OF SERVICE</u>				
12	CHARITY APPLICATION	100007/2016	Ratnakar Y Bankar And Ors Vs Charity Commissioner And Ors	Dattatray Adarkar
Sub Matter: NOTICE OF MOTION/0103144/2019				
13	NOTICE OF MOTION	103144/2019	Ratnakar Y Bankar And Ors Vs Charity Commissioner And Ors	Dattatray Adarkar
(Main Matter CHARITY APPLICATION/0100007/2016)				
<u>REPLY</u>				
14	STAY APPLICATION	100009/2017	Mohammad Moghees Gohar - Charity Appli. Stm. No. 952 Of 2017 Vs Abu Salesh Ansari And Ors	M. M. Gohar
(Main Matter CHARITY APPLICATION/0100002/2017)				
Sub Matter: CHARITY APPLICATION/0100002/2017				
15	CHARITY APPLICATION	100002/2017	Mohammad Moghees Gohar Vs Abu Salesh Ansari And 13Ors	M. M. Gohar
(Main Matter STAY APPLICATION/0100009/2017)				
Sub Matter: STAY APPLICATION/0100009/2017				